NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1470/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

Pannageshwar Sugar Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CP No.1470/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.11.2017

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)